## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) No. 14/NCLT/AHM/2017 With Gujarat High Court CA No. 510/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Quick Flight Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Bhoomi M. Thakore	Advocate	official liquidator	B
2. Bhavesh Choks	——er	letitioner	
Prachiti Shah		Relationer	Bhah
	ORDER	· · · · · · · · · · · · · · · · · · ·	

Learned Advocate Mr. Bhavesh Chokshi with Learned Advocate Ms. Prachiti Shah present for Petitioner. Learned Advocate Ms. Bhoomi Thakore present for Official Liquidator.

Affidavit of publication and service of notice on statutory authorities filed.

Common representation of Regional Director filed.

Representation of Official Liquidator filed.

No other representation filed by other statutory authorities. No objection received from public.

Affidavit in response to the representation of regional Director and Official Liquidator filed.

Heard learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

Order reserved.

MEMBER JUDICIAL

Dated this the 26<sup>th</sup> day of April, 2017.